



Govt. of India
Ministry of Corporate Affairs
33, Tashkant Marg, Civil Lines, Allahabad
Ph.-2624943

OFFICE OF THE OFFICIAL LIQUIDATOR

Attached to

HIGH COURT OF JUDICATURE

ALLAHABAD & UTTRAKHAND

TENDER SALE NOTICE

Under orders of the Hon'ble High Court of Judicature at Allahabad, U.P. movable and immovable assets of M/s AUTO TRACTORS LIMITED . (In Liquidation) situated at Bhupiyamau Lucknow Varanasi Highway Road District Pratapgarh ,U.P. will be sold "Lot Wise " or "Factory as a whole" on "as is where is and whatever there is basis " by inviting tenders in the sealed cover.

. Description of Properties and other details of Assets

Lot No 1 : Land and Building with colony at factory premises: (A) Free land with colony school , factory premises measuring 184 Bigha , 2 Bishwa and 15 Bishwansi. (B) Factory Building residential colony Theater and other immovable assets etc.

Lot No.2 : Plant and Machinery & other movable assets : Lathe machine , Praga Universal Milling Machine, Vertical Milling Machine , Praga Universal Milling Machine, Planning Machine , Shaper, Dia Bonning Machine, K-130, G-5, Cylendrical , Grinder , Cylindrical Grinder, Amba , Universal Cyl. Grinder, Arc Welding Set, Hydulic Surface Grinder, Praga Surface Grinder , tower Machine, Pedestal Grinder, Light Machine , Shop, Center Lathe Machine, Center Lathe tummer, Tunert Lathe Herbaent, Tunet lathe, Drum turrect, Lathe S- pilot Copying Lather facing and centering making, Gear Shopping Machine, Duplex Machine, Diesel Generator Sets, Portable Compressor, Store, Furniture's and Fixtures etc.

Lot No.3. Land and Building at Village Nagaria: Tenga Colony Land Measuring 7 Bighas, 7 Biswa and 6 Biswansi.

Lot No.4: Land, Building with Plant and Machinery Factory and all the assets of the company (composite sale)

Assets	Reserve Price (In Rs.)	Earnest Money (In Rs.)	Inspection	
			Date	Time
Lot-1(A)Land (B) Building	11,83,06,000/- 5,28,31,012/-	1,72,00,000/-	3rd, 4th and 5th March, 2008	11 .A.M. to 4 P.M.
Lot No.2, Plant & Machinery	6,80,00,000/-	68,00,000/-		
Lot.3-A, Land B)Building	1,47,30,000/- 1,78,38,750/-	32,50,000/-		
Lot .4	27,17,05,762/-	2,72,50,000/		

Submission of Tender: Tender may be sent on prescribed tender form in sealed cover up to 12 O' Clock on 26.03.2008 in the office of Official Liquidator, UP, 33, Tashkand Marg, Civil Lines, Allahabad. The offer should be submitted along with bank draft in respect of earnest money drawn in favour of Official Liquidator, U.P. Allahabad and the same shall be considered by the Court on 26.03.2008 at 2.00 PM in Chamber of the Hon'ble Company Judge at Allahabad High Court.

Payment Terms: The highest bidder is required to deposit 25% of the bid amount excluding earnest money within 30 days of acceptance of bid and the remaining amount shall be deposited within another 30 days without interest or the same can be deposited within 90 days from acceptance of bid along with interest of 18% per annum. Further delay unless allowed by Court shall render acceptance of bid void.

The sale shall be confirmed subject to the orders of the Hon'ble High Court of Judicature at Allahabad and the Hon'ble High Court shall have the right to accept the offers or set aside the sale in favour of the purchasers/bidders even after the sale is confirmed and/or purchase consideration is paid on such terms and conditions as the Hon'ble Court may deem fit and proper in the interest and benefit of creditors/contributories, and all concerned and employees or in the public interest. In the process, if bid is cancelled of any successful bidder, interest or claim or damage of any kind will not be payable on the amount deposited by them with the Official Liquidator. The tenderer are duty bound to know about the titles of immovable properties.

2. The highest bidder if fails to deposit the whole consideration within time stipulated above or time granted by Hon'ble Court at the time of accepting the bid, the amount of earnest money deposited by the highest bidder shall be forfeited.

(B.K.L. SRIVASTAVA)
OFFICIAL LIQUIDATOR

Note : Tender Forms are available in the office of the Official Liquidator, U.P. 33 Tashkand Marg, Civil Lines, Allahabad or with the Officials at the time of inspection on payment of Rs. 1000/- (Rs. One Thousand only) through cash/bank draft in favour of Official Liquidator, Allahabad payable at Allahabad.